

**IN THE COURT OF SH. ARUN BHARDWAJ,
SPECIAL JUDGE (PC ACT), (CBI),
(COAL BLOCK CASES)-01
ROUSE AVENUE DISTRICT COURT, NEW DELHI**

Pursuant to the order No. 09/G-1/GAZ. 1A-DHC/2021 dated 08.04.2021 of Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi, the undersigned has been appointed in this Court to preside over as Special Judge (PC Act) (CBI) (Coal Block cases)-01, RACC.

In view of the advisory issued by Hon'ble High Court on account of Corona Virus (COVID-19) vide office order No. 5/R/RG/DHC/2021 dated 23.04.2021 and also in continuation of office Order Nos. 256/RG/DHC/2021 dated 08.04.2021 and 2/R/RG/DHC/2021 dated 19.04.2021 of Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi, all the cases listed before this court on the dates shown in Column A are adjourned en-block to the dates mentioned in Column B.

S.No.	Column A (Matters listed on)	Column B (Next date of hearing fixed as)
1.	27.04.2021	20.05.2021
2.	28.04.2021	21.05.2021
3.	29.04.2021	22.05.2021
4.	04.05.2021	24.05.2021
5.	05.05.2021	25.05.2021
6.	10.05.2021	27.05.2021
7.	11.05.2021	28.05.2021
8.	12.05.2021	29.05.2021
9.	13.05.2021	31.05.2021

The Reader/Ahlmad of the Court is directed to upload the next date of hearing on the Website of the Rouse Avenue District Courts and also into CIS.

(ARUN BHARDWAJ)
SPECIAL JUDGE (PC ACT), (CBI),
(COAL BLOCK CASES)-01
ROUSE AVENUE DISTRICT COURT,
NEW DELHI
26.04.2021